



**IN THE HIGH COURT OF KARNATAKA AT BENGALURU**

**DATED THIS THE 4<sup>TH</sup> DAY OF FEBRUARY, 2026**

**BEFORE**

**THE HON'BLE MR. JUSTICE M.NAGAPRASANNA**

**CRIMINAL PETITION NO.3457 OF 2025**  
**(482(Cr.PC) / 528(BNSS))**

**BETWEEN:**

RAMAKRISHNA T. H.,  
S/O LATE HOMBALEGOWDA,  
AGED ABOUT 75 YEARS,  
OCCUPATION: RETIRED SERVICE,  
R/O STAR HOUSE, 7<sup>TH</sup> CROSS,  
UDAYAGIRI, MANDYA-570019.

...PETITIONER

(BY SRI C.H. JADHAV, LEARNED SENIOR COUNSEL FOR  
SRI CHETAN JADHAV, ADVOCATE)

**AND:**

1. STATE OF KARNATAKA BY  
MANDYA, WEST POLICE STATION,  
REPRESENTED BY STATE PUBLIC PROSECUTOR  
HIGH COURT OF BUILDING  
BANGALORE-560001.

2. SHIVAREDDY .M  
S/O LATE MALLAREDDY,  
AGED ABOUT 49 YEARS,  
OCCUPATION: BUSINESSMAN,  
R/O NO.59, 1<sup>ST</sup> MAIN ROAD,  
NEAR PALICLINIC GKVK NAGARA,  
ALLALSANDRA, BANGALORE-560065.

...RESPONDENTS

(BY SRI K. NAGESHWARAPPA, LEANED HCGP FOR R-1;  
SRI HARIPRASAD M.B., ADVOCATE FOR R-2)

THIS CRIMINAL PETITION IS FILED UNDER SECTION 482  
CR.P.C. (FILED U/S 528 BNSS) PRAYING TO QUASHING THE ENTIRE  
CRIMINAL PROCEEDINGS PENDING AGAINST THE PETITIONER IN  
C.C.NO.7064/2021, PENDING ON THE FILE OF THE LEARNED





PRL.SENIOR CIVIL JUDGE AND CJM MANDYA, FOR THE OFFENCES P/U/S. 201, 120B, 406, 408, 409, 417, 420 R/W 34 OF IPC 1860.

THIS PETITION COMING ON FOR ORDERS, THIS DAY, ORDER WAS MADE THEREIN AS UNDER:

CORAM: HON'BLE MR. JUSTICE M.NAGAPRASANNA

**ORAL ORDER**

Heard the learned senior counsel Sri. C.H. Jadav and Sri. Hariprasad M.B., learned counsel appearing for the respondent-complainant.

2. The petitioner is accused No.1. The accused No.1 has now died. Therefore, the proceedings against the accused No.1 stands abated.

3. Learned senior counsel submits that the complainant wants to clear all the dues of other accused. If that be so, it is open for him to do so in appropriate proceedings. In view of the abatement of the proceedings, the petition would not survive for any further consideration. The petition stands disposed as having abated.

**SD/-**  
**(M.NAGAPRASANNA)**  
**JUDGE**

MBM  
List No.: 1 Sl No.: 54